

PROCEEDINGS OF THE PRL.DISTRICT AND SESSIONS JUDGE,
RANGA REDDY DISTRICT AT L.B.NAGAR

Present: **Smt. Renuka Yara,**
Prl. District and Sessions Judge,
Ranga Reddy District.

Sub: PUBLIC SERVICES – TJMSS Rules, 2018 – Promotions to Office Subordinates as Record Assistant(Category – 15(a)) in terms of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 - Transfers and Postings of certain Record Assistants– Orders- Issued.

Ref: 1.This Courts Office Note, dated: 05.02.2020.
2.This Courts Lr.Dis.No. 920/Admn/2020, dated 06.02.2020.
3. This Courts Lr.Dis.No. 1184/Admn/2020, dated 18.02.2020.
4. G.O.Ms.No.29, Law (LA, LA & J-Homes-Courts. B) Department, dated 18.05.2018.
5.This Courts Office Order, dated 25.02.2020.

PROCEEDINGS DIS.NO. 1742 /PR.No. 125/2020ADMN/2020 DATED: 11 .03.2020

The Prl. District and Sessions Judge, Ranga Reddy District, is pleased to order the following temporary promotions to the Office Subordinates as Record Assistants (Category - 15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018, Transfers and Postings of certain Record Assistants:-

ORDER:

1. Ms. K. Mamatha, Office Subordinate working in the Court of Prl. District & Sessions Judge, R.R.District at L.B.Nagar, is temporarily promoted as Record Assistant (Category-15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Record Assistant (Category-15(a)) in the Court of I Additional District & Sessions Judge, R.R.District at L.B.Nagar, in the post kept vacant. On her joining she is deputed to work in the Court of Prl. District & Sessions Judge, R.R.District at L.B.Nagar, until further orders.
2. Sri B. Venkatesham, Office Subordinate working in the Court of I Addl. Junior Civil Judge-cum-IX Additional Metropolitan Magistrate Cyberabad at Kukatpally, is temporarily promoted as Record Assistant (Category -15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Record Assistant (Category- 15(a)) in the Court of XIII Additional District & Sessions

Judge, R.R.District at L.B.Nagar, in the post kept vacant. On his joining he is deputed to work in the Court of I Addl. Junior Civil Judge-cum-IX Additional Metropolitan Magistrate Cyberabad at Kukatpally, until further orders.

3. Ms. D. Madhavi, Office Subordinate working in the Court of V Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate Cyberabad at Kukatpally, is temporarily promoted as Record Assistant (Category-15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Record Assistant (Category-15(a)) in the Court of XVI Additional District & Sessions Judge, R.R.District at Malkajgiri, in the post kept vacant. On her joining she is deputed to work in the Court of V Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate Cyberabad at Kukatpally, until further orders.

4. Sri Mohammed Jangir, Office Subordinate working on deputation in the Prl. District Court from the court of VII Additional Senior Civil Judge, R.R.District at L.B.Nagar is temporarily promoted as Record Assistant (Category-15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Record Assistant (Category-15(a)) in the Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against women-cum-XVII Additional District & Sessions Judge, at L.B.Nagar, in the post kept vacant. On his joining he is deputed to work in the Court of Court of Prl. District & Sessions Judge, R.R.District at L.B.Nagar, until further orders.

5. Ms. G. Venkateshwaramma, Office Subordinate working in the Court of III Additional Junior Civil Judge -cum-XXIII Additional Metropolitan Magistrate Cyberabad at Medchal, is temporarily promoted as Record Assistant (Category -15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Record Assistant (Category- 15(a)) in the Court of Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against women-cum-XVIII Additional District & Sessions Judge, at L.B.Nagar, in the post kept vacant. On her joining

she is deputed to work in the Court of III Additional Junior Civil Judge -cum-XXIII Additional Metropolitan Magistrate Cyberabad at Medchal, until further orders.

6. Sri T. Sajjan Kumar, Office Subordinate working in the Court of XIII Additional District & Sessions Judge, R.R.District at L.B.Nagar, is temporarily promoted as Record Assistant (Category -15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Record Assistant (Category- 15(a)) in the Court of Judge, Family Court, R.R.District at L.B.Nagar, in the post kept vacant. On his joining he is deputed to work in the Court of XIII Additional District & Sessions Judge, R.R.District at L.B.Nagar, until further orders.

7. Ms. K. Sumathi, Office Subordinate working in the Court of I Additional Junior Civil Judge-cum-XV Additional Metropolitan Magistrate Cyberabad at Rajendranagar, is temporarily promoted as Record Assistant (Category -15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Record Assistant (Category- 15(a)) in the Court of VIII Additional Senior Civil Judge, R.R.District at L.B.Nagar, in the post kept vacant. On her joining she is deputed to work in the Court of I Addl. Junior Civil Judge-cum-XV Additional Metropolitan Magistrate Cyberabad at Rajendranagar, until further orders.

8. Sri D. Ramjee, Office Subordinate working on deputation in the Court of III Additional District & Sessions Judge, R.R.District at L.B.Nagar from the Court of VIII Additional Senior Civil Judge, R.R.District at L.B.Nagar, is temporarily promoted as Record Assistant (Category-15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Record Assistant (Category-15(a)) in the Court of IX Additional Senior Civil Judge, R.R.District at L.B.Nagar, in the post kept vacant. On his joining he is deputed to work in the Court of III Additional District & Sessions Judge, R.R.District at L.B.Nagar, until further orders.

9. Sri P. Ravinder, Office Subordinate working on deputation in the Court of Senior Civil Judge, at Malkajgiri(FTC), R.R.District from the Court of Senior Civil Judge, R.R.District at Medchal, is temporarily promoted as Record Assistant (Category-15(a)) in

terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Record Assistant (Category-15(a)) in the Court of Senior Civil Judge, R.R.District at Medchal, in the post kept vacant. On his joining he is deputed to work in the Court of Senior Civil Judge, at Malkajgiri(FTC) R.R.District at L.B.Nagar, until further orders.

10. Ms. K. Sandhya, Office Subordinate working on deputation in the Court of VIII Additional District & Sessions Judge, R.R.District at L.B.Nagar from the Court of Prl. Senior Civil Judge, R.R.District at L.B.Nagar, is temporarily promoted as Record Assistant (Category-15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and he is posted as Record Assistant (Category-15(a)) in the Court of III Additional Metropolitan Magistrate-cum-III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, in the post kept vacant. On her joining he is deputed to work in the Court of VIII Additional District & Sessions Judge, R.R.District at L.B.Nagar, until further orders.

11. Sri. K. Praveen Reddy, Office Subordinate working in the Court of I Additional Junior Civil Judge-cum-XVIII Additional Metropolitan Magistrate Cyberabad at Malkajgiri, is temporarily promoted as Record Assistant (Category -15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Record Assistant (Category- 15(a)) in the Court of Judicial Magistrate of First Class (Excise), Ranga Reddy-cum-VII Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, in the post kept vacant. On his joining he is deputed to work in the Court of I Addl. Junior Civil Judge-cum-XVIII Additional Metropolitan Magistrate Cyberabad at Malkajgiri, until further orders.

12. Ms. K. Gayathri, Office Subordinate working in the Court of XVI Additional District & Sessions Judge, R.R.District at Malkajgiri, is temporarily promoted as Record Assistant (Category -15(a)) in terms of Telangana Judicial Ministerial Subordinate Service Rules, 2018 as per seniority and she is posted as Record Assistant (Category- 15(a)) in the Court of I Additional Junior Civil Judge-cum-XVIII Additional Metropolitan Magistrate Cybeabad at Malkajgiri, in the post kept vacant. On her joining she is deputed to work in

the Court of XVI Additional District & Sessions Judge, R.R.District at Malkajgiri, until further orders.

The Office Subordinates now promoted as Record Assistants (Category-15(a)) are informed that they are directed to attend the duties of the Office Subordinates until further orders and their promotions are purely on a temporary basis and liable to be reverted at any time for their unsatisfactory performance, etc.

The Presiding Officers concerned are hereby directed to relieve the above individuals on or before 26.3.20 with a direction to join duty in the promotional post.

The joining report of the above individuals be intimated to this Court.

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11/3/20
Pr. District and Sessions Judge,
Pr. District Ranga Reddy District,
Ranga Reddy Dist.

To :

The Individuals Concerned

Copy to:-

1. The Presiding Officers concerned.
2. The Senior Superintendent, PDJ Court, R.R.District.
3. Spare Copy